

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 1 of 2014
& IA Nos. 5 & 60 of 2014**

Dated : 27th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Proxy counsel for
Mr. Rajiv Shankar Dvivedi
Counsel for the Respondent(s): Ms. Anushree Bardhan
Ms. Poorva Sahegal for R.1**

ORDER

At the request of the learned counsel for the Appellant, Post the matter for Admission on **05.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk